

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-430(PB)/2017

IN THE MATTER OF:

Sonarg Plastics Pvt. Ltd.

.....Petitioner

v.

Shilpi Cable Technologies Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 08.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s) :

Mr. Abhinav Vasisht, Sr. Advocate

Mr. Sumit K. Batra, Mr. Kapil Chaudhary & Ms.

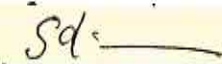
Priya Chauhan, Advocates

ORDER

Learned counsel for the petitioner states that a copy of the reply has been received in the Court today and sometime be given to file rejoinder.

Let the rejoinder be filed on or before 13.11.2017 with a copy in advance to the learned counsel for the respondent.

List for arguments on 30.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

08.11.2017

Vineet